

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
MPG REALTY PRIVATE LIMITED

OPERATING IN REAL ESTATE DEVELOPMENT AT DELHI- NCR
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN/CIN/LLP No.	MPG REALTY PRIVATE LIMITED CIN: U70102DL2009PTC189454
2.	Address of the registered office	S-565, Off. No. 6, G. Flr., School Blk-II, Shakarpur, Delhi - 110092
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Noida, Uttar Pradesh
5.	Installed capacity of main products/ services	The Corporate Debtor is into the business of Real Estate. Project name - <i>Ajnara Daffodil</i> Status - <i>Completed and handed over</i>
6.	Quantity and value of main products/ services sold in last financial year	Nil. At present, the Company is non-operational.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Email to the RP at: cirp.mpgrealty@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email to the RP at: cirp.mpgrealty@gmail.com
10.	Last date for receipt of expression of interest	17-Mar-2026
11.	Date of issue of provisional list of prospective resolution applicants	27-Mar-2026
12.	Last date for submission of objections to provisional list	01-Apr-2026
13.	Date of issue of final list of prospective resolution applicants	11-Apr-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	To the final PRAs on or before 11-Apr-2026
15.	Last date for submission of resolution plans	11-May-2026
16.	Process email id to submit Expression of Interest	cirp.mpgrealty@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Yes, UDYAM-DL-07-0016132 vide dated 28.03.2025.

For M/s MPG Realty Private Limited
IP Rakesh Jindal, Partner

RR Insolvency Professionals LLP, Resolution Professional
IBBI/IPE-0056/IPA-1/2022-23/50009
Reg. Add: II/E-64 Nehru Nagar, Ghaziabad, UP - 201001
Validity of AFA: AA1/50009/02/311226/20068 valid till 31/12/2026

Date: 02.03.2026
Place: Delhi